

LIST OF BUSINESS

MONDAY, THE 5TH AUGUST, 2019

AT 11.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. ANNOUNCEMENTS BY THE HON'BLE SPEAKER/SECRETARY

III. CALLING ATTENTION NOTICES

1. i) **SARDAR KULTAR SINGH SANDHWAN, MLA**
ii) **SARDAR KULWANT SINGH PANDORI, MLA**
iii) **SHRI AMAN ARORA, MLA** } to draw
the attention of the Minister for Food and Civil Supplies
towards Under weight and Substandard supply of wheat
distributed under Atta-Dal Scheme.

(No. 5)

2. i) **SARDAR KULTAR SINGH SANDHWAN, MLA**
ii) **SHRI JAI KRISHAN SINGH RORI, MLA** } to draw the
attention of the Minister for Local Government towards
incomplete work relating to sewerage laying, street
lighting and disposal of sewerage water undertaken by
Shapoorji Pallongji Company, Mohali in Kotkapura and
Faridkot cities.

(No. 6)

3. i) **SMT. SARVJIT KAUR MANUKE, MLA**
ii) **SHRI AMAN ARORA, MLA** } to draw the
attention of the Minister for Animal Husbandry and
Fisheries towards creating a helpline in order to curb the
menace of dogs.

(No. 11)

IV. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

- i) **THE SPEAKER** to present the First Report of
the Business Advisory
Committee.
- ii) **A MEMBER OF
THE COMMITTEE** to move that this House agrees
with the recommendations
contained in the First Report of
the Business Advisory
Committee.

P.T.O.

V. **PRESENTATION OF REPORTS**

**A MEMBER,
COMMITTEE OF
PRIVILEGES**

to present the Second / Third / Fourth / Fifth Interim Reports of the Committee of Privileges regarding privilege issues raised by-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, the then MLA (now Member of Parliament);
- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurudwara Prabandhak Committee;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- iv) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- v) Sardar Kulbir Singh Zira, MLA against Sardar Simarjeet Singh Bains, MLA;
- vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA; and
- vii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, the then MLA (now Member of Parliament).

VI. **PAPERS TO BE RE-LAID / LAID ON THE TABLE**

1. **A MINISTER to re-lay on the Table** the Punjab Goods and Services Tax Rules, 2017, as required under Section 166 of the Punjab Goods and Services Tax Act, 2017.
2. **A MINISTER to lay on the Table-**
 - i) the Punjab Excise (Amendment) Ordinance, 2019 (Punjab Ordinance No.2 of 2019); and
 - ii) the Punjab Sports University Ordinance, 2019 (Punjab Ordinance No.3 of 2019),as required under Article 213 (2)(a) of the Constitution of India.
3. **A MINISTER to lay on the Table** the 20th Annual Report & Accounts of the Punjab Agri Export Corporation Ltd. for the year 2016-17, as required under Section 619-A of the Companies Act, 1956.
4. **A MINISTER to lay on the Table** the 7th Annual Report of the Punjab State Power Corporation Ltd for the year 2016-17, as required under Section 619-A of the companies Act, 1956.
5. **A MINISTER to lay on the Table** the Annual Report of the Punjab Agricultural University, Ludhiana for the year 2017-18, as required under Section 34(5) of the Haryana & Punjab Agricultural Universities Act, 1970.

6. **A MINISTER to lay on the Table** the Annual Report & Accounts of the Punjab Small Industries & Export Corporation Ltd for the year 2016-17, as required under Section 619-A of the Companies Act, 1956.
7. **A MINISTER to lay on the Table** the 51st Annual Report & Accounts Report of Punjab Agro Industries Corporation Ltd for the year 2016-17, as required under Section 619-A of the Companies Act, 1956.
8. **A MINISTER to lay on the Table** the Balance Sheets and Profit & Loss Accounts of the Punjab Scheduled Castes Land Development and Finance Corporation, Chandigarh for the years 2015-16 and 2016-17, as required under Section 27 (5) of the Punjab Scheduled Castes Land Development and Finance Corporation Act, 1970.
9. **A MINISTER to lay on the Table** the Annual Audit Report of Patiala Urban Planning and Development Authority for the year 2016-17, as required under section 53(5) of the Punjab Regional and Town Planning & Development Act, 1995.
10. **A MINISTER to lay on the Table** the Annual Statement of Accounts of the Punjab Urban Planning and Development Authority for the year 2016-17, as required under Section 53(5) of the Punjab Regional and Town Planning & Development Act, 1995.
11. **A MINISTER to lay on the Table** the Annual Report of the Real Estate Regulatory Authority, Punjab for the year 2017-18, as required under section 78(2) the Real Estate (Regulation and Development) Act, 2016.

VII. LEGISLATIVE BUSINESS

1. **The Punjab Excise (Amendment) Bill, 2019.**
(Replacing Ordinance)

A MINISTER to introduce the Punjab Excise (Amendment) Bill, 2019.

To move that the Punjab Excise (Amendment) Bill, 2019, be taken into consideration at once.

Also to move that the Bill be passed.
2. **The Maharaja Bhupinder Singh Punjab Sports University Bill, 2019.**
(Replacing Ordinance)

A MINISTER to introduce the Maharaja Bhupinder Singh Punjab Sports University Bill, 2019.

To move that the Maharaja Bhupinder Singh Punjab Sports University Bill, 2019, be taken into consideration at once.

Also to move that the Bill be passed.